

(14)

Dated: 18.2.94.

C.P. No. 23/94 (rev)
for order. for
on 18-2-94.

Dr. 28/1/94
10/2

Order/Judgement despatched
to Applicant/Respondent(s)
on 14/2/94.

Dr. 14/2/94.

Applicant in person - Shri
S. S. Karkera for the respondents.

Heard the applicant.

On view of the fact that
the OA. was dismissed as infructuous
by the order dated 28.1.94,
present C.P. No. 23/94 does not
survive and is disposed of.

MR. Kulkarni

(M. R. Kulkarni)
M(A)

(M. S. Deshpande)
V.C.

18/2/94
order/Judgement despatched
to Applicant/Respondent(s)
on 2/3/94.

Dr. 9/3/94.